

**HIGH COURT OF JHARKHAND, RANCHI**

**NOTIFICATION**

**THE 28<sup>TH</sup> APRIL, 2015**

**No. 100 IA:** Hon'ble the Chief Justice has been pleased to appoint Sri Anil Kumar Roy, Joint Registrar (Judicial) as Joint Registrar (Establishment), High Court of Jharkhand, Ranchi with immediate effect.

By order of the Court,

**Sd/- A. K. Choudhary**

Registrar General

**Memo. No. \_\_\_\_\_ /Apptt.**

**dated Ranchi, the 28<sup>th</sup> April, 2015**

Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

**Sd/- A. K. Choudhary**  
Registrar General

**Memo. No. 3797-3851 /Apptt.**

**dated Ranchi, the 28<sup>th</sup> April, 2015**

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary to the Government, Law (Judicial) Department, Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Doranda, Ranchi / the Director, Judicial Academy Jharkhand, Ranchi / the Registrar (Establishment), the Registrar (Vigilance) I/c, the Registrar (Administration) I/c, the P.P.S. I/c to Hon'ble the Chief Justice, the Central Project Co-ordinator, e-Courts Project I/c NIC Cell, All the Joint Registrars (Judicial & Non-Judicial), All the Deputy Registrars, All the Assistant Registrars, Incharge Court Masters' Section, Incharge P.As' Section, All the Section Officers, Stamp Reporter, Oath Commissioner .....High Court of Jharkhand, Ranchi, the Treasury Officer, Doranda Treasury, Doranda, Ranchi and Officer concerned for information and needful.

  
28-04-15  
Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**

**NOTIFICATION**

**THE 28<sup>TH</sup> APRIL, 2015**

**No. 10/ IA:** Hon'ble the Chief Justice has been pleased to appoint Sri Deepak Nath Tiwary, District & Additional Sessions Judge, Jamshedpur as Joint Registrar (Judicial), High Court of Jharkhand, Ranchi with immediate effect vice Sri Anil Kumar Roy, since under orders of posting.

By order of the Court,

**Sd/- A. K. Choudhary**

Registrar General

**Memo. No. \_\_\_\_\_ /Apptt. dated Ranchi, the 28<sup>th</sup> April, 2015**


Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

**Sd/- A. K. Choudhary**

Registrar General

**Memo. No. 3853-3911 /Apptt. dated Ranchi, the 28<sup>th</sup> April, 2015**

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary to the Government, Law (Judicial) Department, Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Doranda, Ranchi / the Director, Judicial Academy Jharkhand, Ranchi / the Principal District & Sessions Judge, Jamshedpur/ the Registrar (Establishment), the Registrar (Vigilance) I/c, the Registrar (Administration) I/c, the P P.S. I/c to Hon'ble the Chief Justice, the Central Project Co-ordinator, e-Courts Project, I/c NIC Cell, All the Joint Registrars (Judicial & Non-Judicial), All the Deputy Registrars, All the Assistant Registrars, Incharge Court Masters' Section, Incharge P.As' Section, All the Section Officers, Stamp Reporter, Oath Commissioner .....High Court of Jharkhand, Ranchi, the Treasury Officer, Doranda Treasury, Doranda, Ranchi, Sri Deepak Nath Tiwary, District & Additional Sessions Judge, Jamshedpur (UOT) and Sri Anil Kumar Roy (UOP) for information and needful.

  
28.04.15  
Registrar General